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Title: Need for measures to provide protection to people in Chalakudy Parliamentary Constituency, Kerala from the attacks by wild animals.

SHRI K. P. DHANAPALAN (CHALAKUDY): Majorly of people in Kerala are dependent on agriculture for their livelihood. At the same time, the state has got vast forest area and wildlife. There have been several incidents of wild animals attacking and killing people in the state. Recently, few people were killed in attacks by wild elephants and leopards in Malakkapara and Kodassery, both in my constituency. There are incidents of leopards attacking children in their houses.

Moreover, wild animals damaging crops has become a common feature in my constituency and other parts of the State. There is no guarantee and protection for the life and livelihood of the people. Many farmers are not being able to make their livelihood as the crops are damaged by wild animals.

Government is supposed to provide protection to the life of its people and ensure their livelihood.

I, therefore, request the Government to look into this matter immediately and make provisions for providing protection to human life from the attacks of wild animals and providing financial assistance to the affected people. I also request the Central Government to give necessary directions to the State Government in this regard.